

| Serial No. of Order | Date of Order | Order with Signature | Office note as to action (if any) taken on order |
|---------------------------|------------------|---|--|
| 7.8.97 | | <p>Heard the learned counsel for the petitioner and Shri Ashok Mohanty, learned Senior Standing Counsel. In view of the fact that the petitioner wants this case to be withdrawn, the O.A. is disposed of as withdrawn. The stay order passed on 4.5.1993 also stands vacated.</p> <p>S. J. M. VICE-CHAIRMAN 7/8/97</p> | |